

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6003
ANSWERED ON:03.05.2010
FUNDS TO GRAM PANCHAYATS FOR CONSTRUCTION OF ROADS
Jaiswal Dr. Sanjay

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government intends to directly allocate funds to the Gram Panchayats on the basis of their project estimates for construction and repair of rural roads under Panchayati Raj;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN'ADITYA')

(a): No, Sir.

(b): Does not arise.

(c): Rural Roads` is State subject and projects under Pradhan Mantri Gram Sadak Yojana (PMGSY) are executed by the State Governments through their agencies i.e. State Rural Roads Development Agencies and in a few cases by Nominated Executing Agencies with the consent of the State Government. Accordingly, the funds are released to these agencies for implementation of the programme.